

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 23rd day of September, 2021

Civil Misc. Contempt Petition No.330/00155/2017
in
Original Application No. 330/00381/2016

Hon'ble Mr. Tarun Shridhar, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Dinesh Dixit (GDS BPM) S/o Late Ram Dutt Dixit, R/o Damras (Mandaripur), Dist. Jalaun U.P.

...Petitioner

By Advocate : Shri M.K. Yadav

V E R S U S

1. Shri V.K. Singh, Sr. Superintendent of Post Offices, Jhansi Region, Jhansi.
2. Atul Kumar Srivastava, Assistant Director, Agra Region, Agra.

...Respondents

By Advocate : Shri D.S. Shukla

O R D E R

By Hon'ble Ms. Pratima K Gupta, Member (Judicial) :

Shri M.K. Yadav, learned counsel for the petitioner and Shri D.S. Shukla, learned counsel for the respondents are present.

2. Compliance affidavit has been filed. It is brought out to the notice by learned counsel for the respondents that vide order dated 30.01.2019, the order passed in the original application was stated to be complied on the basis of the order passed by Hon'ble High Court in Writ Petition No. 207 of 2019.

3. Learned counsel for the petitioner confirms the same.
4. In view of this, the contempt proceedings are closed. Notices are discharged.
5. All the MAs pending in this contempt petition are disposed of as having become infructuous.

(Pratima K Gupta)
Member(Judicial)

(Tarun Shridhar)
Member(Administrative)

RKM/